

**IT-enabled transparency in Government schemes**

1597. DR. T.N. SEEMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Ministry is using IT-enabled transparency to prevent corruption in each Government scheme;

(b) if so, the details thereof, State-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) National e-Governance Plan (NeGP) is being implemented by the Government. It comprises of 31 Mission Mode Projects (MMPs) having a singular mission to make all Government services accessible to the common person in his locality, through efficient, transparent and reliable mechanisms.

(b) The 31 MMPs are being implemented by various Line Ministries/ Departments/State Governments/Local Bodies. A total of 9.8 crore electronic transactions have been reported for the Month of November, 2012. The State-wise transactions details are given in the Statement (*See below*).

(c) Does not arise.

***Statement****Electronic transactions per month in Lakhs (Rs.)*

Name of the State	Rate in November 2012
1	2
Andaman and Nicobar	1.02
Andhra Pradesh	188.29
Arunachal Pradesh	10.00
Assam	6.15
Bihar	138.54
Chandigarh	16.62

1	2
Chhattisgarh	0.08
Delhi	54.93
Goa	0.05
Gujarat	151.19
Haryana	49.72
Himachal Pradesh	2.79
Jharkhand	0.92
Karnataka	36.87
Kerala	2.17
Madhya Pradesh	89.38
Maharashtra	31.23
Manipur	0.13
Meghalaya	0.14
Nagaland	0.00
Odisha	11.33
Puducherry	3.25
Punjab	15.72
Rajasthan	29.50
Sikkim	#REF!
Tamil Nadu	58.87
Tripura	12.98
Uttarakhand	4.96
Uttar Pradesh	0.76
West Bengal	62.60
TOTAL :	980.43